

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:6343
ANSWERED ON:04.05.2010
LIVESTOCK INSURANCE SCHEME
Singh Smt. Meena

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the Government is implementing livestock insurance scheme in the country;
- (b) if so, the details thereof;
- (c) whether the Government has imposed any condition/restriction for availing benefit under the scheme;
- (d) if so, the details thereof and the reasons therefor; and
- (e) the steps taken/proposed to be taken by the Government to relax the condition imposed in order to make the scheme more beneficial?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF AGRICULTURE, CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(PROF. K.V. THOMAS)

(a) Yes Madam.

(b) The Livestock Insurance Scheme being implemented in all the States, has twin objectives: providing protection mechanism to the farmers & cattle rearers against any eventual loss of their animals due to death and to demonstrate the benefit of the insurance of livestock to the people.

The scheme benefits the farmers (large/small marginal) and cattle rearers having indigenous/crossbred milch cattle and buffaloes. The funds under the scheme are utilized for payment of premium subsidy, honorarium to veterinary practitioners and publicity campaign for creation of awareness. 50 per cent of the premium of insurance is paid by the beneficiary and the remaining 50 per cent is paid by the Government of India.

The scheme was implemented on a pilot basis during the year 2005-06 and 2006-07 in 100 selected districts of the country. The scheme continued during 2007-08 also. A full fledged scheme `Livestock Insurance` was approved on 20.11.2008 in 100 newly selected districts on regular basis. The scheme covers 300 selected districts from 10.12.2009.

(c), (d) & (e) In order to broaden the base of the scheme, benefit of the subsidy is restricted to two animals per beneficiary per household.